

- (b) if so, the policy to declare mission cities;
- (c) whether Government proposes to release the funds amounting to Rs.40.85 crores deducted from the sanctioned fund for 9 UIG projects at the earliest; and
- (d) whether Government proposes to release the second and third instalment amounting to Rs. 104.36 crore as additional Central share amount for 4 UIG projects at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) Contours of JNNURM Phase-II has not been finalized.

(c) No such information is available with the Ministry. However, 10% of Additional Central assistance (ACA) has been withheld, while releasing the second or subsequent installment, due to non-completion of reforms as per committed time lines in the Memorandum of Agreement (MoA) signed by the State Governments.

(d) No such information is available with the Ministry. However, release of second and subsequent installment of ACA is a continuous process and is considered subject to utilisation of 70% of grants, latest Independent Review & Monitoring Agency (IRMA) reports thereon, State Level Nodal Agency (SLNA) Appraisal Report, other requisite documents as per guidelines and achievement of reforms according to the timelines agreed, to by the States and Local Bodies.

Plastic waste management in urban areas

926. SHRI DEVENDER GOUD T.: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the manner in which plastic waste management is being handled in major urban areas;
- (b) whether the above are in compliance with the Plastic Management Rules;
- (c) whether any violations have come to the notice of the Ministry; and
- (d) if so, the details thereof in the last three years and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) to (d) In the major urban areas, the plastic waste not picked up by the rag-pickers is getting mixed with the Municipal Solid

Waste (MSW). Ministry of Environment & Forests has notified the Plastic Waste (Management and Handling) Rules, 2011 for the management of plastic waste. The Rules, *inter-alia*, provide for a mechanism for plastic waste management and for enforcement of the provisions of these rules. As per the report of Ministry of Environment & Forests/Central Pollution Control Board (CPCB), few instances of non-compliance with some provisions of the Rules relating to thickness of plastic carry bags and packaging of gutkha, tobacco and pan masala in plastic material have been reported in certain States/Union Territories. CPCB has asked State Pollution Control Boards & pollution Control Committees (SPCBs/PCCs) to issue direction to Municipal Authorities to provide complete information on implementation of the Plastic Waste (Management and Handling) Rules.

Guwahati Metro Rail Project

927. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Central Government has cleared the proposal for installation of Metro Rail services in the Guwahati City;
- (b) if so, the details therefor and its present status; and
- (c) whether the feasibility, modalities and source of fund for successfully implementation of the Guwahati Metro Rail Project is being finalized; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) No Sir, The Central Government has not received any proposal for installation of metro rail services in Guwahati City.

- (b) Does not arise.
- (c) Does not arise.

Aims and objectives to set up Rashtriya Smriti

928. SHRI NAND KUMAR SAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government proposes to set up a Rashtriya Smriti in New Delhi; if so the details in this regard;